

(b) Rs. 25,490 in Foreign Exchange on organising participation in the Fair.

(c) It is not practicable to assess the amount of Foreign Exchange earned at this stage as results of participation in the Fair are both long term and immediate. However, it has been reported that orders were booked at the Fairs as follows:—

1965 ..	Rs. 6.13 lakhs in Foreign Exchange.
1966 ..	Rs. 14.28 lakhs in Foreign Exchange.
(d) 1965 ..	Rs. 62,062 in Foreign Exchange.
1966 ..	Rs. 89,325 in Foreign Exchange.

Industrial Cooperative Societies in Orissa

2049. Shri Ramachandra Ulaka:
Shri Dhuleshwar Moena:
Shri Heerji Bhal:
Shri K. Pradhani:

Will the Minister of Industrial Development and Company Affairs be pleased to state the number of industrial cooperative societies functioning in Orissa as on the 30th April, 1967 and their production capacity?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): The information is being collected from the State Government and will be laid on the Table of the House.

Corruption on South Eastern Railway

2050. Shri Ramachandra Ulaka:
Shri Dhuleshwar Moena:
Shri Heerji Bhal:
Shri K. Pradhani:

Will the Minister of Railways be pleased to state the number and nature of corruption cases pending at present on the South Eastern Railway?

The Minister of Railways (Shri C. M. Pannacha): Number of cases as on 31-5-67 163

Nature of Corruption

1. Demand and acceptance of illegal gratification .	16
2. Securing employment and promotion etc. on false de-	

claration and submission of false certificate.	8
3. Fraudulent drawal and misuse of Passes and Privilege Ticket Orders.	7
4. Misappropriation of Railway cash and materials, short remittance of cash and non-accountal of sale proceeds of tickets.	30
5. False maintenance of Muster Rolls, Manipulation of official records, drawal of false travelling allowance etc.	25
6. Violation of service Conduct Rules and departmental procedural orders.	14
7. Obtaining employment on impersonation.	Nil
8. Drawal of House Rent Allowance on Production of false certificates.	3
9. Disproportionate assets.	9
10. Exchange of Railway Tickets against fake Rail Warrants in respect of Orissa Government.	1
11. Execution of works below specification by Railway Contractors or excess issue of materials or employment of excess labour.	7
12. Carrying of unbooked luggage and unauthorised persons in trains.	2
13. Non-realisation of Demurrage and Wharfage charges.	4
14. Shortage of cash/non-declaration of personal cash.	6
15. Misuse of labour.	3
16. Fraud, cheating, forgery of signatures of Railway Officers etc.	4
17. Subletting and unauthorised occupation of railway quarters.	3
18. Miscellaneous.	21
Total	163